

(2020) 07 NCLT CK 0018

In the National Company Law Tribunal

Case No : Interlocutory Appeal Nos. 546, 46, 219 Of 2020 In Company Petition (IB) No. 102/7/HDB Of 2019

Allahabad Bank

APPELLANT

Vs

Sarda Agro Oils Ltd

RESPONDENT

Date of Decision : 31-07-2020

Acts Referred:

Citation : (2020) 07 NCLT CK 0018

Hon'ble Judges : K. Anantha Padmanabha Swamy, J

Bench : Single Bench

Judgement

K. Anantha Padmanabha Swamy, J

Matter taken up for hearing through video conference in IA No. 46 & 219/2020 in CP (IB) No. 102/7/HDB/2019, pursuant to hearing held on 21.07.2020, in view of notice of the Headquarters dated 17.04.2020 read with notice dated 03.05.2020.

IA No. 46/2020

Mr. Madhusudhan Roa, RP/Applicant and Ms. Tanu Priya Gupta, counsel for R1 appeared through video conference and prayed time for making submissions. At their request, time is enlarged for hearing submissions.

IA No. 219/2020

Mr. Madhusudhan Roa, RP/Applicant and Ms. Koppal Sharaf, counsel for R1 & R3 and Mr. Dishit Bhattacharjee, Counsel for R2 appeared through video conference and prayed time for making submissions. At their request, time is enlarged for hearing submissions.

Put up both the IA's along with IA No. 546/2020 on 13.08.2020